COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 14

Dated : 21st April, 2014

In the matter of :

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

SJVN Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M.G. Ramachandran & Ms. Anushree

ORDER

There is no sitting of the Bench today.

The matter is posted for further hearing on **13th May, 2014.**

Court Master